Central Administrative Tribunal Principal Bench: New Delhi

O.A. No. 1718/2001

New Delhi this the 16th day of July, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman Hon'ble Shri V.K. Majotra, Member (A)

- 1. Federation of Bahujan Telecom Organisations (Regd.) through its Secretary General I-69-D, Dilshad Garden Delhi-110 095.
- Dharam Bir Singh Working as S.D.O. Jor Bagh Telephone Exchange, New Delhi-3.

-Applicants

(By Advocate: Dr. K.S.Chauhan, Dr.K.P.S.Dalal & Shri Chand Kiran)

Versus

- Union of India through its Secretary Department of Telecommunications Sanchar Bhawan 20, Ashoka Road New Delhi- 110 001.
- Deputy Director General (Personnel)
 Department of Telecommunications
 Sanchar Bhawan
 20, Ashoka Road
 New Delhi-110 001.

-Respondents

ORDER (Oral)

By Shri V.K. Majotra, Member (A)

Applicant No.1 is a Federation of Bahujan Telecom Shri Ram Sanehi is its elected Organisations (Regd.). Secretary General. Applicant No.2 Shri Dharam Bir Singh in Jor Bagh Exchange, New Delhik who is working as S.D.O. He belongs to a stated to be an affected person. It is alleged that there is a backlog Scheduled Caste. posts for the Scheduled Castes category 1027 1506 posts in the case of Scheduled Tribes backlog of the matter of promotion to the post of category in Engineering Services Group-B (hereinafter Telecom

W_____

referred as'TES Group-B')from the post of Junior Telecom, I according to the Responsibility of the Responsibil

learned counsel the heard the have 2. We applicants who states that the respondents have violated the ratio of Hon'ble Apex Court in R.K. Sabharwal & Ors. State of Punjab & Ors, (1995) 2 SCC 745. Whereas ۷s. Annexure A-1 dated 18.11.98 has been appended to indicate the number of vacancies which have not yet been filled up by the respondents, the applicants have not filed in the any orders of the respondents whereby these vacancies action for the of The cause filled up. been basis of the post-based roster as the on applicants the directions contained in the case of prescribed bу arise on1y when the will (supra) Sabharwal R.K. and such orders are fill the posts respondents up when SC/ST candidates do not get promotion as challenged respective share on the basis of post-based per their In our considered view, therefore, at rosters. is dismissed accordingly pre-mature and 18 this OA in-limine.

(V.K. Majotra)
Member (A)

(Ashok Agarwal) Chairman

cc.